

**HIGH COURT OF ANDHRA PRADESH  
AT AMARAVATI**

ROC.NO.870/2020-VIGILANCE CELL

Dt.12-01-2021

**CIRCULAR**

***Ref: Circular vide ROC.No.70/2020-B1, dated.25.02.2020.***

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With reference to the circular cited above, the direction issued therein, to sanction Annual Grade Increments to the Judicial Officers in all cadres after obtaining a certificate from the Registrar (Vigilance) to the effect that no enquires are pending or no orders for stoppage of increments are in force, is stand deleted.

And, all the Unit Heads are hereby directed while sanctioning Annual Grade Increments to the Judicial Officers in all cadres, shall verify their Service Register and in case if it is found incomplete and if any doubt arises, they may seek clarification from the Registrar (Vigilance).

*Sunil*  
*12.01.21*  
**REGISTRAR (RECRUITMENT)  
FAC REGISTRAR (VIGILANCE)**

To  
All the Unit Heads